Declaration of Assets and Liabilities

161	YearYear	
50(E)	I SIMMI SHILPI son/daughter/wife of lak upendsa Basad Sah Jed 31 years, belonging to Behal Legislative Assembly rvice and presently working as office Alfendent.	a
Male,	jed 3/ years, belonging to Behal Legislative Assembly	Pæ
9 11.2	rvice and presently working as office affendent.	
	ve herein below the details of the assets (immovable, movable, bank balance, etc.) of	
ABMINIST.	yself, my spouse and dependants*:	
E ST	Details of movable assets (Assets in joint name indicating the extent of joint ownership will also have to be	
10/25	ven)	

Dependan

Dependan T+1 Dependant-Self Spouse Sr. Description Name(S) No. Name Name Etc. Name (1) Gash 2000 NIL Deposits in (iii) 4000 Banks, Financial SBI Institutions And Non-Banking BVS Financial Companies (iii) Bonds, NIL Debentures and Shares In companies: Berjaj Allianz Other financial (ĭv) institutions, NSS, Postal Savings, LIC 0503951592 Polícies, etc Motor Vehicles (v) NIL (details of make, etc.) (vi) Jewellery (give 20 gram detalls of weight and value) (vii) 2000 Other assets, such as values . of claims / interests

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets.

[Note: Properties in Joint ownership indicating the extent of Joint ownership will

also have to be indicated!

St. No.	Description .	Self	Spouse Name(S)	Dependan t-1 Name	Dependan 1-2 Name	Dependent
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	N)L		Name	Name	Etc. Name
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total	NIL				
	meașurement) - Current market value					
(i <u>i</u> i)	Buildings (Commercial and residential) Location(s)	NIL				
	- Survey /door number(s) - Extent (Total measurement)					
	- Current market					
(ív)	Houses / Apartments, etc. - Location(s) - Survey /door	NIL				
	number(s) • Extent (Total					
	measurement) Current market value					· ·
v)	Others (such as Interest in property)					

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	Bank of India	3,000	
•	(ii) Loans from financial institutions	NIL		
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL		
	(b) dues to departments dealing with supply of water	NIL		
	(c) dues to departments dealing with supply of electricity	- NIL		

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	(d) dues to departments dealing with telephones	NIL	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	
	(f) Other dues, if any		
(p)	(i) Income Tax including surcharge [Also Indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN KWSPS89178	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed,]	NIL	
	(iii) Sales Tax [Only in case of proprietary business]	NIL	
	(iv) Property Tax		

Personal Detail 11065365667 GPF/CPF/PRAN No. Gender Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre Gehar Logislative Asembly (Full Name e.g. B.A.S. Bihar Administrative Service) B.S.S.- Bihar Secretariat Service etc.) Home District Samastipus I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Patra

Date: 11 Feb. 2025

Signature Simmi Shilpi

Name of Employee: ... SIMMI SHILPI